

THIRTEENTH SESSION (BUDGET SESSION) OF FOURTH LEGISLATIVE ASSEMBLY- 13th March to 2nd April, 2013

I have the honour to apprise you with the Business conducted by the Delhi Legislative Assembly during the recently concluded Thirteenth Session (Budget Session) of the Fourth Legislative Assembly.

The Thirteenth Session commenced on the 13th March 2013 and was adjourned sine die on the 2nd April 2013 after holding thirteen sittings. A brief summary of the various businesses disposed by the House during the Session is as follows:

Lt. Governor's Address:

Sh. Tejendra Khanna, Hon'ble Lt. Governor of Delhi, addressed the House on 13th March 2013 which was passed by the House on 19th March, 2013 after discussion.

Obituary References:

The House paid homage to the following:

1. Shri Babu Lal Kelkar, Ex Member, Metropolitan Council (1967-72)
2. Shri A.L.Raliyaram, Ex Member, Metropolitan Council (Interim Metropolitan Council-1966)
3. Shri Mohan Singh Bammi, Ex Freedom Fighter.
4. Shri Rajesh Kaushik, Senior Journalist, Sahara TV.

Homage to the Martyrs:

The House paid tribute to the Martyrs Amar Saheed Bhagat Singh, Rajguru & Sukhdev and observed two minutes silence as a mark of respect to the martyrs.

Budget:

Chief Minister presented the Budget for the Financial Year 2013-14 in the House on 20th March 2013 which was passed on 26th March, 2013 after discussion.

Questions:

Total 867 notices of questions were received during this Session, including 240 Starred Questions & 540 Un-starred Questions. 27 questions were clubbed. Total 60 questions were rejected due to various reasons.

Out of the 240 questions listed for oral answering, 38 questions were replied by the Ministers concerned in the House and 206 Supplementary Questions were asked by the Members on them.

Legislative Business:

The House considered and passed the following legislative proposals-

1. Delhi Water Board (Amendment) Bill, 2013
2. The Delhi Value Added Tax (Amendment) Bill, 2013
3. Delhi Appropriation (No-1) Bill, 2013
4. Delhi Appropriation (No-2) Bill, 2013

Papers laid on the Table:

As per established tradition, Chief Minister & Ministers laid copies of 34 notifications issued from time to time by their respective departments during prorogation.

Presentation of Reports of the Committees:

1. Thirteenth Report of Business Advisory Committee (BAC).
2. Thirteenth Report of the Committee on Private Members Bills & Resolutions (PMBR).
3. Fourth Report of Committee on Government Assurances.

Special Mention (Rule 280):

The Members raised 136 matters during this Session as special mention by which they drew the attention of the House on different issues. On 17 issues, keeping in view the importance of the problem, concerned Ministers intervened and replied.

Short Duration Discussion:

Four Short Duration Discussions were discussed in the House during this Session:

1. Deteriorating law & order situation in Delhi.
2. Hike in prices of electricity, water and LPG cylinders.
3. Irregularities in the different departments of Municipal Corporations, politicization on the issue of wasteful expenditure on public utilities
4. Discussion on unauthorized & resettlement colonies of Delhi.

Private Members Resolution :

On 22nd March, 2013 the resolution moved by Shri Anil Jha regarding developmental works in all the unauthorized colonies be started without any discrimination was rejected by the House after discussion.

Extension of time period for presentation of Report of the Select Committee:

The Chairman of the Select Committee sought extension of time for presentation of the report of the aforesaid committee up to the first day of next session.

Election for Financial Committees:

Since the tenure of present financial committees (Public Account Committee, Committee on Government Undertakings & Committee on Estimates) was up to 31st March 2013, therefore election was scheduled for these committees during this Session and accordingly new committees were constituted for the financial year 2013-14 as per procedure.

The House was adjourned sine-die on the 2nd April, 2013 with the rendering of the National Anthem (Jana Gana Mana).